

DA 1128/04

NOTES OF THE REGISTRY

Counter not filed.
For further copy

12/8/05-

Regn.

Order dt. 16/08/05

Applicant is absent on call on the prayer of Ms. S.L. Pattnaik, Ad. Sec. Respondent's Counsel the matter is adjd. to 23/8/05 for counter.

16.08.05

Dy. Registrar

Counter not filed.
For order.

20/8/05-

Regn.

Order dt. 23/08/05

Applicant is absent on call. On the prayer of Ms. S.L. Pattnaik, Ad. Sec. the matter is adjd. to 22/9/05 for counter.

23/08/05

REGISTRAR

Counter not filed.
For orders.

21.9.05-

Regn.

ORDERS OF THE TRIBUNAL

the advise he gets from his client.

3. Post this matter after four weeks.

MEMBER (ADMN.)

Order dated- 20/03/2006

On the prayer of the Col. Counsel appearing for the Applicant (made in presence of Ms. S.L. Pattnaik, Col. Counsel for the Railways) time is hereby granted for four weeks to file Rejoinder.

MEMBER (J)

MEMBER (J)

Order dt. 31/07/2006.

Counsel for the petitioner is absent. Heard Ms. S.L. Pattnaik, Col. Standing Counsel for the Respondent. She submits that the Applicant has got the appointment, hence the case has become infructuous. The O.A is disposed of, since there is no case for the Applicant, with no order as to costs.

MEMBER (A)

MEMBER (A)